

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2031  
TO BE ANSWERED ON 10.07.2019**

**SOCIAL WELFARE SCHEMES IN THE COUNTRY**

**2031. DR. AMEE YAJNIK:  
SHRI RAM KUMAR KASHYAP:  
SHRI RAJMANI PATEL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of social welfare schemes being implemented in various States of the country along with the names of such schemes;
- (b) whether there are specific schemes for economically poor people, particularly for women belonging to the weaker sections; and
- (c) if so, the details of these schemes along with the allocations made for such schemes?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) to (c) : The schemes being implemented by the Ministry of Social Justice and Empowerment in the country is attached as Annexure.

The schemes of the Ministry are meant for the weaker sections of society, including women. While in some schemes percentage of funds or seats are earmarked for women, some women specific initiatives are as under:

- (i) The three Corporations under the administrative control of the Ministry have schemes of Mahila Kisan Yojana, Mahila Samridhi Yojana, New Swarnima Yojana and Mahila Adhikarita Yojana.
- (ii) Integrated Programme for Senior Citizens has a component for 50 elderly senior citizen women under the scheme of Senior Citizen Homes.

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**Referred to reply to part (a) to c) to Rajya Sabha Unstarred Question No. 2031 for 10-07-2019.**

List of Schemes being implemented by the Ministry of Social Justice and Empowerment throughout the country.

<b>S. No.</b>	<b>Programme/Schemes</b>
<b>Schemes for Scheduled Caste (SC)</b>	
1.	Pre Matric Scholarship for SCs
2.	Post Matric Scholarship for SCs
3.	Free Coaching for SCs and Other Backward Classes ( <b>OBCs</b> )
4.	Pradhan Mantri Adarsh Gram Yojana
5.	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989
6.	Babu Jagjivan Ram Chhatrawas Yojna for Boys
7.	Babu Jagjivan Ram Chhatrawas Yojna for Girls
8.	Assistance to Voluntary Organisations. for SCs
9.	Pre-matric Scholarships for the children of those engaged in unclean occupation
10.	Special Central Assistance to Scheduled Castes Sub Plan
11.	National Fellowship for SCs
12.	Self Employment Scheme of Liberation & Rehabilitation of Scavengers
13.	National Overseas Scholarship for SCs
14.	Top Class Education for SCs
15.	Assistance to Scheduled Castes Development Corporations (SCDCs)
16.	National Scheduled Castes Finance and Development Corporation
17.	National Safai Karmachari Finance and Development Corporation
18.	Venture Capital Funds for SCs
19.	Credit Enhancement Guarantee Scheme for SCs
<b>Schemes for Backward Classes (OBCs)</b>	
20.	Pre-Matric Scholarship for OBCs students
21.	Post-Matric Scholarship for OBCs students
22.	Construction of Hostel for OBC Boys and Girls
23.	Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs
24.	Assistance for Skill Development of OBCs/EBCs/DNTs
25.	National Fellowship for OBCs
26.	Dr. Ambedkar Post-Matric Scholarship for EBC students
27.	Scheme for Development of Denotified, Nomadic and Semi-nomadic Tribes (DNTs) (Scholarship of Pre+Post Matric+ Nanaji Deshmukh Hostel)
28.	National Backward Classes Development Corporation
<b>Schemes for Senior Citizen and Prevention of Alcoholism and Drug Abuse</b>	
29.	Rashtriya Vayoshri Yojna
30.	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse.
<b>Scheme for the Persons with Disabilities</b>	
31.	Assistance to Disabled Persons for purchase/Fitting of Aids and Appliances (ADIP) Scheme
32.	Scholarship for Students with Disabilities